

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4164
TO BE ANSWERED ON 22.03.2021

VANBHANDU KALYAN YOJANA

4164: DR. SHRIKANT EKNATH SHINDE:

SHRI UNMESH BHAIYYASAHEB PATIL:

SHRI DHAIRYASHEEL SAMBAHJIRAO MANE:

DR. HEENA GAVIT:

DR. SUJAY RADHAKRISHNA VIKHE PATIL:

SHRI PRADEEP KUMAR SINGH:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the schemes presently being implemented by the Government for the integrated socio-economic development and welfare of the Scheduled Tribes in the country;
- (b) the details of the funds sanctioned and disbursed under Article 275(1) of the constitution for development of Scheduled Tribes, State/UT wise in the last three years;
- (c) whether the Government has provided adequate funds under the said schemes / programmes including Van Bandhu Kalyan Yojana (VBKY) during each of the last three years and the current year;
- (d) if so, the details thereof along with the budgetary allocation made and utilization reported along with the response of the Government on the outcome of the progress achieved, scheme/programme-wise and State/UT-wise; and
- (e) the details of the monitoring mechanism put in place by the Government to monitor the utilisation of funds allocated under said schemes/programmes including VBKY?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a): Tribal Sub-Plan (TSP), now called as Scheduled Tribe Component (STC) is a dedicated source of fund for tribal development in the country. STC is a multi-pronged strategy which includes support for education, health, sanitation, water supply, livelihood etc. Major part of infrastructure development in tribal dominated areas and provision of basic amenities to tribal people in the country is carried out through various schemes / programmes of concerned Central Ministries and the State Governments concerned, while the Ministry of Tribal Affairs (MoTA) provides additive to these initiatives by way of plugging gaps. Details of schemes being implemented by the Central Government are reflected in the Union Budget as Statement 10B and the same are available in the public domain at https://www.indiabudget.gov.in/previous_union_budget.php.

(b): Details of funds sanctioned and disbursed under Article 275(1) of the Constitution for development of Scheduled Tribes, State wise during last three years is at **Annexure 1**. No fund is provided to the UTs under this Grant.

(c) to (d) : Overall about 2 lakh Crore is earmarked under STC / TSP for tribal development in a year under various schemes of Central and State Government including Van Bandhu Kalyan Yojana (VBKY). Out of which about 80% of the funds are earmarked by the State Government, 17% of the funds rests with Central line Ministries / Departments and remaining 3% allocated through Ministry of Tribal Affairs. Details of fund allocated for tribal development during last three years and current year is as below:

TSP Component	2017-18	2018-19	2019-20	2020-21	(Rs. in crore)
State Component	1,46,625	1,66,262	1,75,349	1,70,004	
Central Ministries / Departments	25,045	29,398	38,262	46,308	
Funds under MoTA	5,286	5,956	7292	5,473	
Total	1,76,956	2,01,616	2,20,903	2,21,785	

Details of scheme wise allocation of funds meant for tribal development by Central Government are presented before the Parliament as Statement 10B of Union Budget and the same are available in the public domain at https://www.indiabudget.gov.in/previous_union_budget.php. Details of funds allocated and spent by State Government under their Schemes for welfare and development of STs during 2017-18 to 2020-21 is at **Annexure 2**. Details of funds released under MoTA schemes to the States and other agencies during last three financial years and current fiscal is at **Annexure 3**.

(e): In regard to sectoral programmes and schemes of development, progress of works and utilization of funds allocated are done by the respective Central Line Ministries and State Governments as per their laid down schematic norms. During January, 2017, Ministry of Tribal Affairs (MoTA) has been given mandate for monitoring of Tribal Sub-Plan funds based on the framework and mechanism designed by NITI Aayog. Accordingly, an online monitoring system has been put in place with web address <http://stcmis.gov.in>. The framework captures data directly from Public Finance Management System (PFMS) and gives inputs to see through expenditure vis-a-vis allocations under various schemes of Central Ministries / Departments and scheme-wise details of fund released to the State Government.

MoTA has also adopted mechanism of Project Appraisal Committee (PAC) for appraisal, approval and review of projects sanctioned under the scheme ‘Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)’.’Development of Particularly Vulnerable Tribal Groups (PVTGs)’ and under Grants under Article 275(1) of the Constitution of India. The Committee is headed by Secretary (Tribal Affairs) with representatives of State Governments, Financial Advisor, NITI Aayog, etc. During PAC meetings, Ministry emphasizes the need for adherence to the provisions of Tribal Sub-Plan Guidelines by the

States. Further, State Tribal Welfare Department have been persuaded through letters to Chief Secretary / Principal Secretary (Tribal Development Departments) / discussions in the meetings for –

- i. Declaring Tribal Development Department as the nodal Department to lead the process of tribal development.
- ii. Constitution of Executive Committee as stipulated in the TSP Guidelines to ensure proper planning, coordination and convergence with the State Governments Departments.
- iii. Address gaps and deficit to mitigate inter-habitation variance / inequalities in the socio-economic status of tribals as compared to other social groups.
- iv. Allocation of TSP funds as per norms stipulated in the TSP Guidelines.
- v. Monitoring of TSP in the manner it has been stipulated in the Guidelines.

Further, Ministry of Tribal Affairs has taken following steps to monitor progress of work:

- i. Ministry of Tribal Affairs has developed an online portal “ADIGRAMS” to ensure effective planning, management and implementation of five schemes/Grants of MoTA i.e. “SCA to TSS”, Conservation-cum-Development of PVTGs”, “MSP to MFP”, “Institutional Support” and “Grant under Article 275 (1) of the constitution. The portal is meant to capture necessary data and information for monitoring of these schemes/grant.
- ii. Review of physical and financial progress of projects / activities by the Project Appraisal Committee (PAC) of the Ministry while considering the Annual Plan of the States.
- iii. Mid-term review meeting with States are held under the chairmanship of Secretary(TA).
- iv. Utilization Certificates and Progress reports regarding the status of implementation of schemes are obtained.
- v. Officers while visiting States/UTs also ascertain the progress of implementation of various schemes/ programmes of the Ministry of Tribal Affairs.
- vi. Besides NITI Aayog conduct evaluation studies of the scheme from time to time.

Annexure 1

Annexure 1 referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 4164 for answer on 22.03.2021

Statement of Funds Approved and Funds Released under the scheme of Grants under Article 275(1) of the Constitution for the last three years

(Rs. in lakh)

S. No.	Name of State	2017-18		2018-19		2019-20	
		Funds Approved	Funds Released	Funds Approved	Funds Released	Funds Approved	Funds Released
1.	Andhra Pradesh	5271.51	4591.11	6391.18	6390.77	8942.43	8942.43
2.	Arunachal Pradesh	8378.82	8378.82	12287.36	12170.52	13468.00	13202.25
3.	Assam	0.00	0.00	4604.88	3916.32	10802.85	10802.85
4.	Bihar	1285.41	991.89	1393.52	0.00	600.00	0.00
5.	Chhattisgarh	15799.66	10964.49	12380.32	11352.92	22800.77	22500.77
6.	Goa	600.00	103.00	632.37	345.66	547.63	0.00
7.	Gujarat	11384.08	11384.08	11648.20	11648.20	16833.88	16833.88
8.	Himachal Pradesh	2074.70	2074.70	3378.16	3378.16	5314.70	5314.70
9.	Jammu & Kashmir	3600.22	3049.06	5434.68	2051.79	5410.00	5410.00
10.	Jharkhand	12498.32	12386.93	12576.81	7354.30	14631.87	11166.77
11.	Karnataka	6024.96	5881.74	6312.87	5220.61	10608.38	10435.46
12.	Kerala	803.17	803.17	976.33	472.28	1065.58	633.29
13.	Madhya Pradesh	22399.48	22399.48	24635.30	24635.30	46051.97	44938.92
14.	Maharashtra	15374.24	13862.24	17015.91	17015.91	23136.71	23136.70
15.	Manipur	2308.80	2308.80	5367.65	5367.645	6151.91	6151.91
16.	Meghalaya	3846.79	3603.40	5874.92	5129.79	5696.00	4799.53
17.	Mizoram	2504.41	2504.41	3508.17	3507.71	6645.83	6598.83
18.	Nagaland	4434.11	4434.11	9194.485	9194.485	7359.00	6802.11

S. No.	Name of State	2017-18		2018-19		2019-20	
		Funds Approved	Funds Released	Funds Approved	Funds Released	Funds Approved	Funds Released
19.	Odisha	15995.30	15995.30	21449.15	21449.15	19954.00	15110.66
20.	Rajasthan	10240.58	10240.58	13769.23	13769.23	16339.23	15586.19
21.	Sikkim	405.30	405.30	662.98	355.34	3175.36	3175.35
22.	Tamil Nadu	378.00	378.00	1267.97	773.57	6562.74	6356.07
23.	Telangana	5186.32	5015.32	5121.89	3248.89	9973.28	9973.28
24.	Tripura	2519.65	2040.89	2482.06	2006.73	2952.64	2952.63
25.	Uttar Pradesh	189.00	189.00	1145.88	252.43	2800.08	2760.71
26.	Uttarakhand	1578.09	1577.56	1260.74	1255.265	428.37	428.37
27.	West Bengal	5667.38	5376.51	10035.77	9235.725	12127.17	12127.17
TOTAL		160748.3	150939.89	200808.785	181498.70	280380.38	266140.83

Annexure 2

Annexure 2 referred to in reply to part (c) to (e) of the Lok Sabha Unstarred Question No. 4164 for answer on 22.03.2021

Details of State TSP Allocation and Expenditure during 2017-18 (as on 08.03.2021):

S. No.	State/U.T	% ST Popl ⁿ (2011)	FY 2017-18				
			Total State Plan Outlay	TSP Aln.	% TSP Aln.	TSP Exp.	% Exp
1	Andhra Pradesh	5.3	60918.82	3528.75	5.79	3356.10	95.11
2	Andaman & Nicobar	7.5	4799.25	392.20	8.17	390.85	99.66
3	Arunachal Pradesh	68.8	48.15	48.15	100.00	36.25	75.30
4	Assam	12.4	18212.00	1351.22	7.42	1328.30	98.30
5	Bihar	1.3	70316.00	1091.51	1.55	760.01	69.63
6	Chhattisgarh	30.6	62466.02	20237.22	32.40	15457.13	76.38
7	Dadra & Nagar Haveli and Daman & Diu	33.0	21.45	21.45	100.00	21.45	100.00
8	Goa	10.2	14716.12	303.68	2.06	210.84	69.43
9	Gujarat	14.8	85144.00	12559.00	14.75	11058.00	88.05
10	Himachal Pradesh	5.7	5700.00	513.00	9.00	440.50	85.87
11	Jharkhand	26.2	44100.91	17527.51	39.74	14627.66	83.46
12	Karnataka	7.0	111472.00	8314.76	7.46	7700.21	92.61
13	Kerala	1.5	26500.00	751.08	2.83	612.95	81.61
14	Lakshadweep	94.8	5.48	5.48	100.00	5.48	100.00
15	Madhya Pradesh	21.1	104358.17	25862.15	24.78	23338.77	90.24
16	Maharashtra	9.4	77184.00	6783.74	8.79	6162.94	90.85
17	Meghalaya	86.1	12510.00	12510.00	100.00	9257.79	74.00
18	Odisha	22.8	31300.30	4859.17	15.52	4760.08	97.96
19	Rajasthan	13.5	86094.45	12896.43	14.98	11345.57	87.97
20	Sikkim	33.8	1755.04	10.35	0.59	7.81	75.46
21	Tamil Nadu	1.1	54564.19	607.49	1.11	630.15	103.73
22	Telangana	9.3	88038.80	8165.87	9.28	5868.00	71.86
23	Tripura	31.8	4734.71	1563.95	33.03	1270.18	81.22
24	Uttar Pradesh	0.6	426453.81	577.77	0.14	354.01	61.27
25	Uttarakhand	2.9	42798.31	424.59	0.99	286.61	67.50
26	West Bengal	5.8	64847.33	5718.79	8.82	4443.54	77.70
Total		8.6	1499059.32	146625.31	9.78	123731.17	84.39

Details of State TSP Allocation and Expenditure during 2018-19 (as on 08.03.2021):

(₹ in crore)

S. No.	State/U.T	% ST Popl ⁿ (2011)	FY 2018-19				
			Total State Plan Outlay	TSP Aln.	% TSP Aln.	TSP Exp.	% Exp
1	Andhra Pradesh	5.3	89942.21	4176.61	4.64	3537.94	84.71
2	Andaman & Nicobar	7.5	4659.60	236.12	5.07	236.08	99.98
3	Arunachal Pradesh	68.8	83.97	83.97	100.00	60.27	71.78
4	Assam	12.4	24232.00	1942.76	8.02	1857.51	95.61
5	Bihar	1.3	82269.22	1254.97	1.53	1067.59	85.07
6	Chhattisgarh	30.6	77073.34	23329.55	30.27	17279.95	74.07
7	Dadra & Nagar Haveli and Daman & Diu	33.0	13.77	13.77	100.00	13.77	100.00
8	Goa	10.2	16739.71	391.34	2.34	213.64	54.59
9	Gujarat	14.8	92102.00	13278.00	14.42	11744.00	88.45
10	Himachal Pradesh	5.7	6300.00	567.00	9.00	466.18	82.22
11	Jharkhand	26.2	45619.60	19957.24	43.75	16156.61	80.96
12	Karnataka	7.0	209181.37	8614.04	4.12	7913.50	91.87
13	Kerala	1.5	29150.00	699.69	2.40	616.48	88.11
14	Lakshadweep	94.8	5.74	5.74	100.00	5.74	100.00
15	Madhya Pradesh	21.1	114789.51	27474.57	23.93	24237.38	88.22
16	Maharashtra	9.4	95000.00	8969.05	9.44	7274.14	81.10
17	Meghalaya	86.1	14104.00	14104.00	100.00	12158.64	86.21
18	Odisha	22.8	38944.79	5807.80	14.91	5321.75	91.63
19	Rajasthan	13.5	105703.91	14584.20	13.80	13576.47	93.09
20	Sikkim	33.8	1220.35	6.12	0.50	2.53	41.34
21	Tamil Nadu	1.1	55498.17	794.25	1.43	632.94	79.69
22	Telangana	9.3	104757.90	9693.12	9.25	6510.00	67.16
23	Tripura	31.8	5705.64	2368.31	41.51	1538.99	64.98
24	Uttar Pradesh	0.6	499135.11	977.24	0.20	686.91	70.29
25	Uttarakhand	2.9	47884.28	515.06	1.08	262.21	50.91
26	West Bengal	5.8	80190.14	6417.91	8.00	5129.63	79.93
Total		8.6	1840306.32	166262.43	9.03	138500.85	83.30

Details of State TSP Allocation and Expenditure during 2019-20 (as on 08.03.2021):

(₹ in crore)

S. No.	State/U.T	% ST Popl ⁿ (2011)	FY 2019-20				
			Total State Plan Outlay	TSP Aln.	% TSP Aln.	TSP Exp.	% Exp
1	Andhra Pradesh	5.3	92696.81	4988.53	5.38	3281.46	65.78
2	Andaman & Nicobar	7.5	5029.16	130.03	2.59	127.65	98.17
3	Arunachal Pradesh	68.8	86.02	86.02	100.00	49.45	57.49
4	Assam	12.4	25186.00	2056.32	8.16	1965.05	95.56
5	Bihar	1.3	102977.40	1194.28	1.16	1126.97	94.36
6	Chhattisgarh	30.6	76546.17	22012.66	28.76	16422.09	74.60
7	Dadra & Nagar Haveli and Daman & Diu	33.0	12.41	12.41	100.00	12.41	100.00
8	Goa	10.2	19548.69	404.42	2.07	227.86	56.34
9	Gujarat	14.8	106308.00	14567.00	13.70	12809.00	87.93
10	Himachal Pradesh	5.7	7100.00	639.00	9.00	639.00	100.00
11	Jharkhand	26.2	49142.62	20886.15	42.50	16312.27	78.10
12	Karnataka	7.0	234153.00	7879.11	3.36	7227.59	91.73
13	Kerala	1.5	30610.00	866.26	2.83	504.36	58.22
14	Lakshadweep	94.8	5.47	5.47	100.00	5.47	100.00
15	Madhya Pradesh	21.1	139774.64	33466.66	23.94	26980.30	80.62
16	Maharashtra	9.4	99000.00	8531.00	8.62	6833.55	80.10
17	Meghalaya	86.1	16199.00	16199.00	100.00	15785.74	97.45
18	Odisha	22.8	46380.13	7374.29	15.90	6022.73	81.67
19	Rajasthan	13.5	111080.15	14981.24	13.49	13819.01	92.24
20	Sikkim	33.8	637.34	2.63	0.41	1.51	57.41
21	Tamil Nadu	1.1	56849.96	1277.84	2.25	1015.84	79.50
22	Telangana	9.3	75263.24	7184.87	9.55	6357.84	88.49
23	Tripura	31.8	6205.25	2772.42	44.68	1794.55	64.73
24	Uttar Pradesh	0.6	526809.21	1027.01	0.19	823.37	80.17
25	Uttarakhand	2.9	51145.29	516.54	1.01	302.93	58.65
26	West Bengal	5.8	89329.48	6287.53	7.04	5303.00	84.34
Total		8.6	1968075.44	175348.69	8.91	145751.01	83.12

Details of State TSP Allocation and Expenditure during 2020-21 (as on 08.03.2021):

(₹ in crore)

S. No.	State/U.T	% ST Popl ⁿ (2011)	FY 2020-21*				
			Total State Plan Outlay	TSP Aln.	% TSP Aln.	TSP Exp.	% Exp
1	Andhra Pradesh	5.3	104334.90	5177.54	4.96	3847.63	74.31
2	Andaman & Nicobar	7.5	5234.26	260.09	4.97	99.02	38.07
3	Arunachal Pradesh	68.8	76.73	76.73	100.00	76.73	100.00
4	Assam	12.4	28230.00	1609.64	5.70	NR	NA
5	Bihar	1.3	105262.34	1049.18	1.00	18.57	1.77
6	Chhattisgarh	30.6	95438.85	20919.60	21.92	4627.71	22.12
7	Dadra & Nagar Haveli and Daman & Diu	33.0	17.45	17.45	100.00	0.71	4.05
8	Goa	10.2	21056.35	413.95	1.97	22.78	5.50
9	Gujarat	14.8	110529.00	14106.00	12.76	3375.00	23.93
10	Himachal Pradesh	5.7	7900.00	711.00	9.00	NR	NA
11	Jharkhand	26.2	48924.94	20201.43	41.29	1119.87	5.54
12	Karnataka	7.0	237893.00	7805.50	3.28	4712.78	60.38
13	Kerala	1.5	27610.00	781.36	2.83	178.22	22.81
14	Lakshadweep	94.8	6.93	6.93	100.00	6.93	100.00
15	Madhya Pradesh	21.1	99029.67	24261.29	24.50	7467.44	30.78
16	Maharashtra	9.4	108000.00	8853.00	8.20	2144.91	24.23
17	Meghalaya	86.1	17375.00	17375.00	100.00	16912.64	97.34
18	Odisha	22.8	46638.10	6808.23	14.60	2156.55	31.68
19	Rajasthan	13.5	110200.82	16017.65	14.53	8355.99	52.17
20	Sikkim	33.8	818.43	1.00	0.12	0.00	0.00
21	Tamil Nadu	1.1	64255.96	1299.47	2.02	266.17	20.48
22	Telangana	9.3	104612.62	9771.28	9.34	3583.12	36.67
23	Tripura	31.8	6529.34	2573.98	39.42	777.22	30.20
24	Uttar Pradesh	0.6	512860.72	1195.97	0.23	507.67	42.45
25	Uttarakhand	2.9	53526.97	498.64	0.93	36.34	7.29
26	West Bengal	5.8	95203.74	8211.59	8.63	4338.17	52.83
Total		8.6	2011566.12	170003.50	8.45	64632.16	38.02

* Provisional

Poplⁿ = Population, Aln = Allocation, Exp. = Expenditure

Annexure 3

Annexure 3 referred to in reply to part (c) & (d) of the Lok Sabha Unstarred Question No. 4164 for answer on 22.03.2021

Fund release by MoTA to State & other agencies in FY- 2017-18,2018-19,2019-20,2020-21(as on 16.03.2021)

State	FY 2017-18 (1 April 2017 to 31 March 2018)			FY 2018-19 (1 April 2018 to 31 March 2019)			FY 2019-20 (1 April 2019 to 31 March 2020)			FY 2020-21 (1 April 2020 to 16 March 2021)		
	State Go vt.	Other Agencies	Total	State Go vt.	Other Agencies	Total	State Go vt.	Other Agencies	Total	State Go vt.	Other Agencies	Total
	(Rs. In Crores)											
ANDHRA PRADESH	250.844	0.81	251.654	304.601	1.608	306.208	341.598	1.159	342.756	163.892	0.878	164.769
ARUNACHAL PRADESH	148.305	6.704	155.008	165.192	5.041	170.233	294.638	3.567	298.205	189.266	2.802	192.068
ASSAM	27.001	3.99	30.991	75.177	3.152	78.329	191.998	0.655	192.653	146.386	0.36	146.746
BIHAR	13.591	0.343	13.934	--	0.123	0.123	86.569	0.032	86.601	17.022	0.091	17.113
CHHATTISGARH	322.563	1.636	324.199	328.141	2.008	330.149	457.508	1.604	459.112	286.476	0.255	286.731
GOA	13.867	4.658	18.525	13.151	--	13.151	8.134	0.008	8.142	14.263	0.008	14.271
GUJARAT	427.437	17.212	444.649	615.484	3.487	618.97	472.104	3.099	475.203	424.551	3.24	427.791
HIMACHAL PRADESH	74.893	2.588	77.481	74.3	3.115	77.415	103.29	1.83	105.121	26.699	1.097	27.796
JAMMU AND KASHMIR	89.981	0.249	90.23	65.365	0.202	65.567	112.761	0.459	113.22	8.054	--	8.054
JHARKHAND	302.242	11.603	313.845	280.537	17.786	298.323	292.462	11.595	304.057	168.727	4.024	172.751
KARNATAKA	226.72	4.729	231.449	198.566	5.724	204.29	368.383	2.931	371.314	37.705	2.811	40.516
KERALA	55.582	2.215	57.798	46.091	2.051	48.142	26.418	0.532	26.95	39.49	1.922	41.411
MADHYA PRADESH	701.147	6.253	707.4	723.115	11.649	734.765	863.165	6.199	869.364	242.412	4.401	246.813
MAHARASHTRA	397.338	6.685	404.023	477.719	6.202	483.921	534.892	8.045	542.936	241.343	3.867	245.211
MANIPUR	133.643	2.941	136.584	153.875	2.138	156.014	151.418	3.322	154.741	23.942	2.401	26.343
MEGHALAYA	45.306	7.71	53.016	109.009	8.669	117.678	85.875	14.65	100.525	8.21	8.665	16.874

MIZORAM	57.095	0.86	57.955	98.361	1.159	99.52	163.688	0.472	164.161	88.253	0.713	88.967
NAGALAND	69.683	--	69.683	180.27	0.496	180.766	135.3	0.004	135.303	69.496	0.045	69.542
ODISHA	438.494	22.552	461.046	649.152	31.151	680.303	485.167	28.927	514.093	430.61	14.502	445.112
RAJASTHAN	446.973	0.929	447.902	406.342	3.331	409.673	598.759	1.991	600.75	468.909	2.224	471.133
SIKKIM	81.443	0.938	82.382	19.112	0.857	19.969	38.282	0.305	38.587	10.792	0.095	10.887
TAMIL NADU	56.164	4.153	60.317	51.995	4.433	56.427	132.41	2.733	135.143	206.84	1.718	208.558
TELANGANA	290.156	16.524	306.68	177.017	7.474	184.492	360.409	0.22	360.629	199.165	1.424	200.589
TRIPURA	93.851	0.967	94.819	80.333	3.796	84.129	95.546	5.361	100.906	67.205	0.165	67.37
UTTAR PRADESH	21.502	1.157	22.659	22.842	0.711	23.553	53.633	0.103	53.737	37.721	1.038	38.759
UTTARAKHAND	30.913	0.485	31.397	28.34	1.404	29.744	22.109	1.592	23.701	33.745	0.648	34.393
WEST BENGAL	141.277	9.978	151.255	198.389	13.51	211.899	218.817	6.961	225.777	113.512	4.535	118.047
ANDAMAN AND NICOBAR	--	2	2	--	0.034	0.034	--	0.059	0.059	--	--	--
CHANDIGARH	--	--	--	--	0.011	0.011	--	0.009	0.009	--	0.006	0.006
DAMAN & DIU	--	0.038	0.038	--	--	--	--	--	--	--	--	--
DELHI	--	122.223	122.223	--	2.332	2.332	--	18.522	18.522	--	1062.852	1062.852
HARYANA	--	0.305	0.305	--	0.415	0.415	--	0.142	0.142	--	0.88	0.88
PUDUCHERRY	--	0.001	0.001	--	--	--	--	0.187	0.187	0.212	0.164	0.376
PUNJAB	--	0.314	0.314	--	0.247	0.247	--	0.089	0.089	--	0.157	0.157
DADRA AND NAGAR HAVELI	--	--	--	--	0.2	0.2	--	1.272	1.272	16.881	19.221	36.103
LADAKH	--	--	--	--	--	--	--	--	--	--	0.222	0.222
CENTRAL AGENCY & Others	--	63.919	41.919	--	267.642	243.642	--	347.057	435.057	--	260.647	260.647
Total	4958.011	327.669	5285.68	5542.47	412.158	5954.628	6695.333	475.69	7171.023	3781.782	1408.076	5189.858
